

ग्रंथ इस कारण लौटाया नहीं गया कि उसे इस्तेमाल नहीं किया जा सका।

(ख) जी, हां।

(ग) आयोजना-सम्बन्धी कार्यक्रमों के लिए अतिरिक्त सहायता दिये जाने के लिए समय-समय पर राज्य सरकार से अनुरोध प्राप्त हुए थे। इन अनुरोधों में से बहुत से अनुरोध आयोजना के सम्बन्ध में सामान्य सहायता के लिए थे और उनमें विशिष्ट रकमों की मांग नहीं की गयी थी। लेकिन निम्नलिखित कार्यक्रमों/आयोजनाओं के लिए विशिष्ट अनुरोध प्राप्त हुए थे :—

सिचाई के छोटे कार्यों और गांवों में बिजली लगाने के लिए (4 करोड़ रुपया) तावा प्रायोजना (2 करोड़ रुपया) खरखेरा प्रायोजना (6.70 करोड़ रुपया) और चम्बल प्रायोजना (0.70 करोड़ रुपया)।

विभिन्न अनुरोधों पर विचार किया गया और साधनों की उपलब्धि की स्थिति को ध्यान में रखते हुए, जिस मामले में अतिरिक्त सहायता देना उचित समझा गया उस मामले में वह मंजूर की गयी।

पिछले पांच वर्षों में मध्य प्रदेश के लिए निर्धारित की गयी अतिरिक्त केन्द्रीय सहायता का ब्यौरा सभा की मेज पर रखे गये विवरण में दिया गया है। [पुस्तकालय में रखा गया। देखिये संख्या LT 2709/68.]

Change in Land use of Rajdoot Hotel in Delhi

4542. SHRI SHANKARRAO MANE: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to refer to the reply given to Unstarred Question No. 1880 on the 25th November, 1968 and state:

(a) whether it is a fact that Land use of Rajdoot Hotel, New Delhi and National Ice and Cold Storage, Subzimandi, Delhi, which were Green Belt and Educational

respectively has been changed to Commercial and Industrial use; and

(b) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY-PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) and (b). It is not a fact that the land use of Rajdoot Hotel is 'Green Belt'. The land use of the site, as per Master Plan for Delhi, is residential. The location of hotels and motels within the residential area is permissible in the Master Plan if allowed after special appeal. The location of the Rajdoot Hotel has been allowed after special appeal.

The land use of the plot where the National Ice and Cold Storage, Subzimandi is situated was really 'residential' and had wrongly been coloured so as to make it appear pertaining to a school. The mistake was corrected. Subsequently, the land use was changed from 'residential' to 'service industry, by the Central Government while approving the Zonal Development Plan of the area.

Lease to Ice Factories of Refugees at Upper Bela Road, Delhi

4543. SHRI SHANKARRAO MANE: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) whether it is a fact that the Delhi Administration wrote a letter No. F.5(40)/57-LSG. dated the 4th March, 1968 to the Secretary to the Government of India, Ministry of Works, Housing and Supply, New Delhi regarding the terms and conditions of lease granted to four Ice Factories of refugees at Upper Bela Road, Delhi; and

(b) if so, the details thereof along with a copy of the letter?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SHRI IQBAL SINGH):

(a) and (b). In the letter referred to, the Delhi Administration made certain proposals for consideration of Government. As this forms part of official correspondence and is not the final orders of Government, it is not considered necessary to place a copy of it on the table of the House.